

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)****CAUSE LIST****Joint Sitting of Court No. 1 & 2****FARIDKOT HOUSE****Date: 06<sup>th</sup> February, 2015****TIME: 10.30 A.M.****HON'BLE MR JUSTICE Swatanter Kumar  
CHAIRPERSON****HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER****HON'BLE Dr. Devendra Kumar Agrawal  
EXPERT MEMBER****HON'BLE Prof. A.R. Yousuf  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
<b>CASES OF COURT No. 1</b>			
<b>FOR DIRECTIONS</b>			
1.	Original Application No. 488/2014	Court on its own Motion Vs State of H.P. & Ors.	Mr. Anup Rattan, AAG and Mr. Vivek Singh Attri, Dy. A.G. for State of H.P Mr. Kapil Dev Sood, Sr. Adv. along with Mr. Sanjeev Sood, Adv. for R – 5 & 6
2.	Original Application No. 277/2013	Dr. Irfan Ahmad & Ors. Vs Mr. Nawang Rigzin Jora & Ors.	Mr. Narendra Pal Singh, Amicus Curiae Mr. M.I. Qadri, Adv. General along with Mr. Suhail Malik, Dy. Adv. General for R – 1 to 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for M/o UD
<b>FOR ADMISSION</b>			
3.	Original Application No. 35/2015	Shailesh Singh Vs M/s D.S.M. Sugar Distillery Division & Ors.	Mr. Shailesh Singh, in person
4.	Original Application No. 36/2015	Sunaina Singh Vs M/s D.S.C.L. Sugar, U.P & Ors.	Ms. Sunaina Singh, in person
5.	Original Application No. 37/2015 (M.A No. 89/2015)	Eagle Continental Foods Pvt. Ltd Vs State of U.P. & Ors.	Ms. Sudakshina Rathor, Adv. for Applicant
6.	Original Application No. 38/2015	S.K. Goyal Vs Chairman, NHAI	Mr. S.K. Goyal, in person
<b>FOR COMPLETION OF PLEADINGS</b>			
7.	Original Application No. 164/2014	Kisan Vikas Prayas Vs Union of India & Ors.	Mr. Harsh Sethi, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Amit Kr. Singh, Adv. for R – 2 Ms. Anubha Agrawal, Adv. for R – 6 Mr. Tavinder Sidhu, Adv. for R – 10 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, AAG for State of Haryana

8.	Original Application No. 163/2014 (M.A No. 556/2014)	Kuldeep Nagar & Anr. Vs Jaiprakash Associates Ltd. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Pawan Upadhyay, Adv. for R – 1 & 2 Mr. B.V. Niren, Adv. for R – 3 & 4 Mr. Vivek Chib, Adv. for R - 5 Mr. Ravinder Kumar, Adv. for R – 6 Ms. Savitri Pandey, Adv.
<b>FOR HEARING</b>			
9.	M.A No. 868/2014 in Original Application No. 06/2012	Manoj Mishra Vs Union of India & Ors.	Mr. Rajiv Bansal, Adv. for Applicant  Mr. Rahul Choudhary, Adv. for Applicant in Main Matter Mr. Vivek Chib, Adv. for R - 1 Mr. Narender Pal Singh, Adv. for DPCC Mr. Vineet Malik, Adv. for State of Haryana Ms. Alpana Poddar, Adv. for CPCB Mr. Ishwer Singh, Adv.
10.	Original Application No. 293/2013 (M.A No. 1127/2013, M.A No. 374/2014, M.A No. 422/2014 & M.A No. 596/2014)	Virendra Kumar Vs Municipal Council, Solan & Ors.	Mr. Virendra Kumar, in person  Mr. Ashok Mathur, Adv. for R – 1 & 4 Mr. Suryanarayana Singh, AAG for R - 2 Mr. Amjad Hussain, Adv. for R – 3 & 5
11.	Original Application No. 75/2014	Mohd. Irfan Vs Union of India & Ors.	Mr. Rajesh Gupta, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. D. Rajeshwar Rao, Adv. for R – 2 Mr. Biraja Mahapatra, Adv. for R - 3 Mr. Rajiv Bansal, Adv. for R – 4 Ms. Puja Kalra, Adv. for R – 5 Mr. Nishant Pandey, Adv. for R – 6 Mr. Madan Gera, Adv. for R – 7 Mr. Biraya Mahopatra, Adv. for DPCC
12.	Original Application No. 187 (THC)/2014 (M.A No. 657/2014)	Amritapuri Residents Welfare Association & Anr. Vs Union of India & Ors.	Mr. Rajesh Gupta, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R – 2 & 3 Mr. Madan Gera, Adv. for R – 8 Mr. Biraya Mahopatra, Adv. for DPCC
13.	Original Application No. 165/2013	Akash Vashishtha Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant  Mr. B.V. Niren, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R- 2 Mr. M. Dutta, Adv. for R – 3 Ms. Reena Singh, AAG for R – 4 & 5 Ms. Sushma Singh, Adv. for R – 6 Mr. Roshan Lal Goel, Adv. for R – 7 Mr. Manjit Singh, AAG for State of Haryana
<b>CASES OF COURT NO. 2</b>			
<b>FOR COMPLETION OF PLEADINGS</b>			
14.	Original Application No. 167/2014 & M.A. No. 599/2014.	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs U.O.I. & ors.	Mr. Rahul Chaudhary and Ms. Maneka Kaur, Advs. For the Applicant.  Ms. P. Batra Singh, Adv. For R-1. Ms. Divya Jain, Advs. for Mr. Anil Arover, AAG, Haryana For R-2. Mr. Paras Tripathi, Sr. Adv. along with Ms. Syed Amber, Adv. For R-6 to 8.
15.	Original Application No.148/2014 & M.A.No.497/2014.	Udyog Vyapar Sangthan Vs.	Mr. Amit Singh & Mr. M.V. Chandra, Advs. For the Applicant.

		MoEF & Ors.	Mr. Vishwender Verma, Adv. For R-1. Mr. B.V. Niren, CGSC, for R-2. Ms. Manisha Agrawal Narain, Adv. & Mr. S.L. Gundli, Sr. Law Officer, CPCB For R-3. Mr. Raman Yadav & Sharad Chauhan Advs. For R -4, 7 & 9. Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. For R-5 & 6. Mr. Prabhat Kumar & Mr. Chandra Shekhar, Advs. For R-8.
<b>FOR HEARING</b>			
16.	Original Application No. 01/2012.	Sanjay Agnihotri  V/s Union of India & Ors.	Mr. Raj Panjwani, & Mr. Rahul Choudhary, Advs. For the Applicant.  Ms. P. Batra Singh, Adv. for R-1. Mr. D.K.Dhayani, Adv. For R-2. Mr. N.K. Gupta, Sr. Environment Engineer, for R -3. Mr. Gautam Kumar, Adv. for R- 4. Mr. Ravindra Kumar, Adv. for R-5. Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. For R – 6. Ms. Savitri Pandey, Adv. For R-7.
17.	Appeal No. 73/2014.	M/s Ex-Servicemen Welfare Association.  Vs. MoEF, Climate Change & Ors.	Mr. Ganesan Umapathy, & Ms. R. Mekhala, Advs. For Appellant.  Mr. Vishwendra Verma, Vikas Malhotra, and Niwakshi Verma, Advs. For R-1.
18.	Original Application No. 171/2014.	Abhishek Shrivastava  Vs. Union of India & Ors.	Mr. Sumit Babbar & Mr. Sachin Puri, Advs. For the Applicant.  Ms. P. Batra Singh, Adv. For R-1, MoEF. Mr. D. Rajeshwar Rao, Adv. For R-2 & 3. Mr. Abhishek Paruthi, Adv. along with S.L. Gundli Sr. L.O. CPCB Mr. Biraj Mahapatra, Adv. For R-5. Mr. Vikas Garg, Adv. For R-6 Mr. Rajiv Bansal, Adv. for R-7. Ms. Puja Kalra, Adv. For R-8. Mr. Madan Gera, for R-9. Mr. Vishal Dabas, Adv. & Navneet Panwar, Adv. for R-11. Mr. Lalit Gupta, Director for R-12.

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

Date: 06<sup>th</sup> February, 2015  
TIME: After the above Bench

HON'BLE MR JUSTICE Swatanter Kumar  
CHAIRPERSON

HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER

HON'BLE Dr. Devendra Kumar Agrawal  
EXPERT MEMBER

HON'BLE Prof. A.R. Yousuf  
EXPERT MEMBER

HON'BLE MR Bikram Singh Sajwan  
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
<b>CASES OF COURT No. 1</b>			
<b>WP (C) 3727/1985 M.C. MEHTA Vs. UNION OF INDIA along with following Cases</b>			
1.	Original Application No. 272/2014	Krishan Kant Singh V/s New Jawed Tannery 480/379 Wajidpur Jajmau	
2.	Original Application No. 303/2014	Krishan Kant Singh V/s Union Tanners (Crown International) 104/90 A Sanjay Nagar Jajmau	
3.	Original Application No. 312/2014	Krishan Kant Singh V/s M/s H.J. Tannery Pvt. Ltd. Jolly Road Muzaffarnagar	
4.	Original Application No. 316/2014	Krishan Kant Singh V/s Diesel Locomotive Works, Maduwadeah, Varanasi	
5.	Original Application No. 318/2014	Krishan Kant Singh V/s M/s Tikola Distillery Tikola Muzaffarnagar	
6.	Original Application No. 320/2014	Krishan Kant Singh V/s Oudh Sugar Mill (Distillery Unit) Hargaon, Sitapur	
7.	Original Application No. 321/2014	Krishan Kant Singh V/s Dalmiya Chini Mills (Distt) Jawaharpur Ramkoat Sitapur	
8.	Original Application No. 322/2014	Krishan Kant Singh V/s Lords Distillery Ltd. Nandgunj Ghazipur U.P.	
9.	Original Application No. 324/2014	Krishan Kant Singh V/s M/s Superior Industries Ltd. (Distillery) C.B. Gang Bareilly	
10.	Original Application No. 325/2014	Krishan Kant Singh V/s	

		M/s Wave Distillery & Breweries Ltd. (Distillery Unit) Vill- Ahmadpura, Ramghat Road Tehsil- Atrauli	
11.	Original Application No. 326/2014	Krishan Kant Singh V/s M/s National Industrial Corporation Ltd. Raja ka sahaspur, Bilari Moradabad	
12.	Original Application No. 327/2014	Krishan Kant Singh V/s M/s Dhampur Sugar Mills Ltd. (Unit Distillery) Dhampur Diss. Bijnor U.P.	
13.	Original Application No. 328/2014	Krishan Kant Singh V/s M/s Daurala Sugar Works Distillery Unit Daurala Merrut	
14.	Original Application No. 329/2014	Krishan Kant Singh V/s Kisan Sahkari Chinni Mills Ltd. (Sugar Unit) Kayamganj, Farrukhbad, UP	
15.	Original Application No. 330/2014	Krishan Kant Singh V/s Nav Bharat Duplex Ltd. Badnauli Modi Nagar Hapur Road, Hapur (Waste Paper)	
16.	Original Application No. 331/2014	Krishan Kant Singh V/s Ved Cellulose Ltd. Khasra No.231 & 232 16 KM Hapur Road, Hapur (Waste Paper)	
17.	Original Application No. 332/2014	Krishan Kant Singh V/s M/s Garg Duplex & Paper Mills (P) Ltd. Bhopa Road	
18.	Original Application No. 333/2014	Krishan Kant Singh V/s Shri Bhawani Paper Mills Ltd. Raebareli	
19.	Original Application No. 334/2014	Krishan Kant Singh V/s M/s Dev Priya Fibers Pvt Ltd Panchli Bagpath Road Merrut	
20.	Original Application No. 335/2014	Krishan Kant Singh V/s M/s Dev Priya Product Ltd Vill Saini Mawana Road Merrut	
21.	Original Application No. 336/2014	Krishan Kant Singh V/s M/s Dev Priya Papers Ltd Vill Saini Mawana Road Merrut	
22.	Original Application No. 337/2014	Krishan Kant Singh V/s M/s Dev Priya Industries Ltd Vill Saini Mawana Road Merrut	
23.	Original Application No. 338/2014	Krishan Kant Singh V/s M/s Anand Duplex Ltd. Unit- 1 Vill- Saini Mawana Road Merrut	
24.	Original Application No. 339/2014	Krishan Kant Singh V/s M/s Anand Triplex Board Ltd. Vill- Saini Mawana Road Merrut	
25.	Original Application No. 340/2014	Krishan Kant Singh V/s	

		Haque Tanners, Jajmau Kanpur	
26.	Original Application No. 341/2014	Krishan Kant Singh V/s Threads (India) Ltd. Chowbeypur, Kanpur-209203	
27.	Original Application No. 342/2014	Krishan Kant Singh V/s Kathuria Brothers A-12 Merrut Road Ind. Area	
28.	Original Application No. 343/2014	Krishan Kant Singh V/s Swan Tanning Ind. 199/201, Jajmau	
29.	Original Application No. 344/2014	Krishan Kant Singh V/s Anwar Ahamad Tannery 175/158 4C Bhuriyaghat Jajmau Kanpur	
30.	Original Application No. 345/2014	Krishan Kant Singh V/s Habib Leathers 14B 150 Ft Fosd Jajmau Kanpur	
31.	Original Application No. 346/2014	Krishan Kant Singh V/s Hazi Badde Tanner Makku said ka bhatta Jajmau Kanpur	
32.	Original Application No. 347/2014	Krishan Kant Singh V/s Karamat Tanning Industries 783 Sanjay Nagar Kanpur	
33.	Original Application No. 348/2014	Krishan Kant Singh V/s Leather World 184 A-1 Wajidpur Jajmau Kanpur	
34.	Original Application No. 349/2014	Krishan Kant Singh V/s Mash International 83/69 Hindutsathan compound, Jajmau, Kanpur	
35.	Original Application No. 350/2014	Krishan Kant Singh V/s Rider Tanning Ind. 242 Gahhupua Jajmau Kanpur	
36.	Original Application No. 352/2014	Krishan Kant Singh V/s Shams Leathers	
37.	Original Application No. 353/2014	Krishan Kant Singh V/s Super Leather Finishers 406 K/409 Wajidpur Sanjay Nagar Jajmau Kanpur	
38.	Original Application No. 355/2014	Krishan Kant Singh V/s Fida Hussain Tannery (Nafees Leather Finishers) 175/158A Bhuriyaghat Jajmau Kanpur	
39.	Original Application No. 356/2014	Krishan Kant Singh V/s Indian Tanning Industry 150 Ft. Road Jajmau Kanpur	
40.	Original Application No. 357/2014	Krishan Kant Singh V/s Sajid Tanners new name Kalid tanners Jajmau Kanpur	
41.	Original Application No.	Krishan Kant Singh	

	358/2014	V/s Akhilak Tanners Jajmau Kanpur	
42.	Original Application No. 359/2014	Krishan Kant Singh  V/s Nisha Enterprises (Saud Tanners) Jajmau Kanpur	
43.	Original Application No. 360/2014	Krishan Kant Singh  V/s Abdullah Tannery Pvt. Ltd. Jajmau Kanpur	
44.	Original Application No. 361/2014	Krishan Kant Singh  V/s Finished Leather Job Work, Jajmau Kanpur	
45.	Original Application No. 362/2014	Krishan Kant Singh  V/s Sajid Tanners, Jajmau Kanpur	
46.	Original Application No. 363/2014	Krishan Kant Singh  V/s Best Training Industry, Jajmau Kanpur	
47.	Original Application No. 364/2014	Krishan Kant Singh  V/s A.P.F. Tanners (Shabnam Tanners), Jajmau Kanpur	
48.	Original Application No. 366/2014	Krishan Kant Singh  V/s Alig International, Jajmau Kanpur	
49.	Original Application No. 367/2014	Krishan Kant Singh  V/s Aman Enterprises Taj Trader , Jajmau Kanpur	
50.	Original Application No. 368/2014	Krishan Kant Singh  V/s Ajj Leather Finishers, Jajmau Kanpur	
51.	Original Application No. 370/2014	Krishan Kant Singh  V/s Jajmau Leather Finishers, Bihari Tannery, Jajmau Kanpur	
52.	Original Application No. 372/2014	Krishan Kant Singh  V/s Everest Tanners 184 C-2 Burhiaghat, Jajmau Kanpur	
53.	Original Application No. 373/2014	Krishan Kant Singh  V/s Everest Export 175/158 B-3 Burhiaghat, Jajmau Kanpur	
54.	Original Application No. 374/2014	Krishan Kant Singh  V/s Habib Tannery Pvt. Ltd. , Jajmau Kanpur	
55.	Original Application No. 375/2014	Krishan Kant Singh  V/s Khan Leather Finishers, Jajmau Kanpur	
56.	Original Application No. 376/2014	Krishan Kant Singh  V/s Bablu Enterprises, Jajmau Kanpur	
57.	Original Application No. 377/2014	Krishan Kant Singh  V/s Farhan Tanners, Jajmau Kanpur	
58.	Original Application No.	Krishan Kant Singh	

	379/2014	V/s Sultan Tanners, Jajmau Kanpur	
59.	Original Application No. 380/2014	Krishan Kant Singh V/s Reliance Tanning Ind. , Jajmau Kanpur	
60.	Original Application No. 381/2014	Krishan Kant Singh V/s Ahmad International, Jajmau Kanpur	
61.	Original Application No. 382/2014	Krishan Kant Singh V/s Navratan Industries, Jajmau Kanpur	
62.	Original Application No. 384/2014	Krishan Kant Singh V/s Greater Arafat Tannery Pvt. Ltd. , Jajmau Kanpur	
63.	Original Application No. 385/2014	Krishan Kant Singh V/s Khalid Tannery, Jajmau Kanpur	
64.	Original Application No. 386/2014	Krishan Kant Singh  V/s Hamid Leather Finisers, Jajmau Kanpur	
65.	Original Application No. 387/2014	Krishan Kant Singh  V/s Imperial Leather Finisers Pvt. Ltd. , Jajmau Kanpur	
66.	Original Application No. 388/2014	Krishan Kant Singh V/s Firoj Tanneries (I) Iqbal Street, Jajmau Kanpur	
67.	Original Application No. 389/2014	Krishan Kant Singh V/s Firoj Tanneries (II) Iqbal Street, Jajmau Kanpur	
68.	Original Application No. 390/2014	Krishan Kant Singh V/s Farhat Zabi kl Tannery , Jajmau Kanpur	
69.	Original Application No. 391/2014	Krishan Kant Singh V/s Islam Tanners, Jajmau Kanpur	
70.	Original Application No. 392/2014	Krishan Kant Singh V/s Janmal Ind, Jajmau Kanpur	
71.	Original Application No. 393/2014	Krishan Kant Singh V/s H.K.Tanning, Jajmau Kanpur	
72.	Original Application No. 394/2014	Krishan Kant Singh V/s Liyakat Leather Finisers (Aman Tannery) , Jajmau Kanpur	
73.	Original Application No. 396/2014	Krishan Kant Singh  V/s Sariq Tanners, Jajmau Kanpur	
74.	Original Application No. 398/2014	Krishan Kant Singh V/s Star Tannery, Jajmau Kanpur	
75.	Original Application No. 399/2014	Krishan Kant Singh V/s Sunrise Tannery, Jajmau Kanpur	
76.	Original Application No. 400/2014	Krishan Kant Singh V/s Supriem Tanning Ind. , Jajmau Kanpur	



77.	Original Application No. 401/2014	Krishan Kant Singh V/s Ghaush Leather Finisher, Bhalla State, Jajmau Kanpur	
78.	Original Application No. 403/2014	Krishan Kant Singh V/s Rennet Eastern Exports, Jajmau Kanpur	
79.	Original Application No. 404/2014	Krishan Kant Singh V/s Salik Leather Finishers, Jajmau Kanpur	
80.	Original Application No. 405/2014	Krishan Kant Singh V/s Naj Leather Finishers, Jajmau Kanpur	
81.	Original Application No. 407/2014	Krishan Kant Singh V/s Top Tanners, Jajmau Kanpur	
82.	Original Application No. 408/2014	Krishan Kant Singh V/s Iqbal Leather Ltd. , Jajmau Kanpur	
83.	Original Application No. 409/2014	Krishan Kant Singh V/s Allied Exims A-36 Leather Technology Park, Babther Unnao	
84.	Original Application No. 410/2014	Krishan Kant Singh V/s GBS Tanners B-6, Site-2, Industrial Area Unnao	
85.	Original Application No. 411/2014	Krishan Kant Singh V/s Leather Fabrics, Ind. Area Site-2, Unnao	
86.	Original Application No. 412/2014	Krishan Kant Singh V/s Model Tanners (India) Pvt. A22,23,24, UPSIDC Ind Area, LTP, Banther, Unnao	
87.	Original Application No. 414/2014	Krishan Kant Singh V/s Omega International G-11 14 Site-II, Unnao	
88.	Original Application No. 415/2014	Krishan Kant Singh V/s Rohit Surfactant (Leayan Global Pvt. Ltd.) L.L.P. Banther, Unnao	
89.	Original Application No. 416/2014	Krishan Kant Singh V/s Ruksh Enterprises, B-5 Leather Technology Park Banther Unnao	
90.	Original Application No. 417/2014	Krishan Kant Singh V/s Super Tannery Ltd. Unit-III LTP Banther Unnao	
91.	Original Application No. 418/2014	Krishan Kant Singh V/s Upper India Tannery, A-40 LTP Banther, Unnao	
92.	Original Application No. 419/2014	Krishan Kant Singh V/s Alig Tannery, A-25, UPSIDC, Leather Technology Park, Banther Unnao	
93.	Original Application No.	Krishan Kant Singh	

	421/2014	V/s M/s Daurala Organics Ltd. Daurala, Merrut	
94.	Original Application No. 422/2014	Krishan Kant Singh  V/s Ms. Bathwal Udyog Ltd. Plot No. FL-03 Sector-13, GIDA, Gorakhpur	
95.	Original Application No. 424/2014	Krishan Kant Singh  V/s Merino Industries Ltd. Vill- Accheja, Hapur	
96.	Original Application No. 425/2014	Krishan Kant Singh V/s M/s Umang Dairies Ltd. 3Km, Hasanpur road Gajraula, Amroha	
97.	Original Application No. 426/2014	Krishan Kant Singh V/s Shri Ram Piston & Rings Ltd. Merrut Road Ind.area Gzb.	
98.	Original Application No. 427/2014	Krishan Kant Singh V/s M/s Al-Saqib Exports Pvt Ltd. Vill- Alipur, Hapur Road	
99.	Original Application No. 428/2014	Krishan Kant Singh V/s CETP, Jajmai, Kanpur	

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**